

at (a) above.

[Placed in Library. See No. L.T. 11484/17/24]

I. Notifications of the Ministry of Agriculture and Farmers Welfare

II. Reports and Accounts of various Corporations for various years and related papers

III. Reports and Accounts (2022-23) of various Institutes and Consortium and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE; AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SUSHRI SHOBHA KARANDLAJE): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 5415(E)., dated the 22nd December, 2023, constituting the Central Fertiliser Committee consisting of the certain members, as mentioned therein, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 11171/17/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (3) of Section 36 of the Insecticides Act, 1968:-

- (1) G.S.R. 921(E)., dated the 28th December, 2023, publishing the Insecticides (Seventh Amendment) Rules, 2023.
- (2) G.S.R. 37(E)., dated the 12th January, 2024, publishing the Insecticides (First Amendment) Rules, 2024.

[Placed in Library. See No. L.T. 11172/17/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Fortieth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, UT of Jammu and Kashmir for the year 2017-18 together with the Auditor's Report on the Accounts and comments of the Comptroller & Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Forty-first Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, UT of Jammu and Kashmir, for the year 2018-19, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) and (ii) See No. L.T. 11170/17/24]

- (iii) (a) Fiftieth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, Kerala, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11485/17/24]

- (iv) (a) Fifty-fifth Annual Report and Accounts of the Maharashtra Agro Industries Development Corporation Limited, Mumbai, Maharashtra, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11486/17/24]

- (v) (a) Fifty-sixth Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11487/17/24]

- (vi) (a) Fifty-second Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, Himachal Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11488/17/24]

III. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of Chaudhary Charan Singh National Institute of Agricultural Marketing (CCS NIAM), Jaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Institute, for the year 2022-23.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11167/17/24]

- (ii) (a) Annual Report and Accounts of the National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Kundli, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11168/17/24]

- (iii) (a) Annual Report and Accounts of the Small Farmers' Agri-Business Consortium (SFAC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Consortium.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11489/17/24]

- (iv) (a) Annual Report and Accounts of the National Institute of Food Technology Entrepreneurship and Management (NIFTEM-T), Thanjavur, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11169/17/24]

- (v) (a) Annual Report of the National Institute of Plant Health Management, (NIPHM), Hyderabad, for the year 2022-23.
- (b) Annual Accounts of the National Institute of Plant Health Management, (NIPHM), Hyderabad, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 11490/17/24]

- I. Reports and Accounts of NTC, New Delhi; JCI, Kolkata for various years and related papers**
- II. Reports and Accounts (2022-23) of AEPC, New Delhi; PDEXCIL, Mumbai, Maharashtra and EPCH, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
- (i) (a) Fifty-third Annual Report and Accounts of the National Textile Corporation Limited (NTC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11274/17/24]